



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,1st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Pet./363/2018	MUZAMMAIL HAQUE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA	PP, ASSAM
2	Crl.A./96/2019	SRI MONTU BORAH Versus THE STATE OF ASSAM AND ANR	MR N M HAZARIKA MR. P KATAKEY	PP, ASSAM
3	WP(C)/2202/2022	SHRI BASDEO Versus THE STATE OF ASSAM AND 5 ORS	MR. S P ROY MS S DAS JYOTISH DAS	GA, ASSAM SC, REVENUE
4	WP(C)/3691/2022	P.B. MARKETING INDIA PRIVATE LTD. AND ANR. Versus THE GENERAL MANAGER NORTH EAST FRONTER RAILWAYS AND 2 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	ASSTT.S.G.I.
5	WP(C)/3696/2022	M/S JAMIR EXPORTS Versus THE GENERAL MANAGER N F RAILWAYS AND 2 ORS	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI	SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
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14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
15)	MR. S BANIK	01-08-2022	To	02-08-2022

16)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
17)	MR. S B PRASAD	31-07-2022	To	13-08-2022
18)	MR. J SARMAH	01-08-2022	To	04-08-2022
19)	MR. M K DAS	30-07-2022	To	06-08-2022
20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022
23)	MS. D GHOSH	01-08-2022	To	06-08-2022



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	RSA/58/2021	ON THE DEATH OF AKONBABA HUSAIN, HIS LEGAL HEIRS MUSSTT. HAYATUN NISSA @ JYOTSNA BEGUM AND 13 ORS Versus ANANDA SAGAR DAS AND AND 23 ORS.	MR. A C SARMA MR. B HALDAR MR. B KALITA MR G BHARADWAJ MR B DEORI	
2	WP(C)/2671/2021	MORZINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM
3	WP(C)/3242/2021	AJIT SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. J C GOGOI MR. K KALITA MR. D HANDIQUÉ MR B ISLAM	SC. EDU.
4	WP(C)/1796/2022	DILBER ALI AHMED Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR. M HUSSAIN MR A K DAS	MR. A PARVEZ (r-3,4) MR. P HAZARIKA MR. H S BORAH MR D GOGOI (r-3,4)

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/3917/2019 in RSA/276/2016	ON THE DEATH OF MD MOSTUB ALI BARBHUIYA HIS LEGAL HEIR HABATUN NESSA BARBHUIYA (WIFE) and 16 ORS Versus MD FAIZUL HAQUE BARBHUIYA and ORS	MR M J QUADIR MR. K MIRA	MR. T U LASKAR MR. N DHAR
	WITH RSA/276/2016	ON THE DEATH OF MD MOSTUB ALI BARBHUIYA HIS LEGAL HEIR HABATUN NESSA BARGHUIYAN and 16 ORS Versus MD FAIZUL HAQUE BARBHUIYA and 10 ORS	MR.S Y AHMED	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA
2	WP(C)/5688/2019	KIRAN KHAQLARY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R SARMA MR. A NARZARI (P-1, 2)	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC. BTC
3	WP(C)/7246/2019	BIPUL PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM
4	WP(C)/9316/2019	ABUL KASIM MD. SALMAN AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I.

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